NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 18/2018 IN CP No.240/Chd/Hry/2017

In the matter of:

M/s Online 24X7 India Pvt. Ltd. ...Petitioner

Versus

Registrar of Companies, NCT of Delhi & Haryana.

...Respondent

Present: Mr. F.S. Dhiman, Advocate for the petitioner.

CA NO. 18/2018.

Notice of this Application to the Chief Manager, Bank of India, MGF Plaza Branch, The Plaza Mall, Mehrauli-Gurgaon road, Gurgaon-122002 (Annexure A-II) for 25.01.2018 which is the date already fixed in the main case.

The petitioner to collect the notice 'Dasti' from the Registry for service upon the Chief Manager by attaching therewith copy of application and entire paper book. In view of the allegations in the application, the Chief Manager of the Bank be directed to appear in person in the Tribunal on the date fixed. The petitioner shall file affidavit of service at least a day before the date fixed.

Sd/-(Justice R.P. Nagrath) Member(Judicial)